

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
157/252/ND/2020

IN THE MATTER OF:

Mr. Mascot Buildwell Private Limited
Vs.
ROC, NCT Of Delhi & Haryana

....APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 21.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Appellant	:	Mr. Kartikay Yadav, Mr. Harshit Batra, Advocates
For the OL	:	
For the ARoC	:	Ms. Sweety, ARoC
For the I.T. Department	:	Mr. Ruchir Bhatia, Mr Shlok Chandra, Mr Chandratany Chaube , Ms Mansie Jain

ORDER

Counsel for the Applicant is present. ARoC is present. Counsel for the Income Tax Department is present. The RoC has filed the report, but I.T. Department prayed for time for filing report. Counsel for the Applicant is directed to file additional documents, if any.

List the matter for making final submissions on 26th March, 2021.

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(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)